

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 6343/2021

STATE OF U.P. & ORS.

APPELLANT(S)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

RESPONDENT(S)

(IA No. 194278/2022 - APPLICATION FOR SUBSTITUTION
IA No. 203128/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 20-12-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R. MAHADEVAN
[IN CHAMBER]

For Appellant(s) Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Fateh Singh, Adv.
Mr. Keshav Mittal, Adv.
Mr. Venkatesh Rajput, Adv.
Mr. Nepal Singh, Adv.

For Respondent(s) Mr. Nishit Agrawal, AOR
Ms. Kanishika Mittal, Adv.
Mr. Sankalp Suman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 194278/2022, IA No. 203128/2022

Learned counsel for the appellant-State seeks and is granted further three weeks' time finally to cure the defects in application(s) for substitutions, failing which the interlocutory applications will stand dismissed without further reference to the Court.

(JAGDISH KUMAR)
COURT MASTER

(MAMTA RANI)
COURT MASTER (NSH)